

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 432**

**IA/6376/ND/2023, IA/6371/ND/2023, IA/6352/ND/2023,  
IA/6345/ND/2023 IN IB/223/ND/2022**

**IN THE MATTER OF:**

Kaushal Deshmukh & Others	...	Applicant
Versus		
Grand Reality Private Limited	...	Respondent

**Under Section 7 of (IBC), 2016.**

**Order delivered on 01.02.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE**

**PRESENT:**

For the Applicant	:	Mr. Roshan Kumar, Adv. in all the IAs
For the Respondent	:	

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.02.2024**.

**Sd/-  
(Court Officer)**